

RBI/2007-2008/159

RPCD.CO.Plan.BC. 30 /04.09.01/2007-08

October 11, 2007

**The Chairman/Managing Director/
Chief Executive Officer**

***[All scheduled commercial banks
(excluding Regional Rural Banks)]***

Dear Sir,

Revised Guidelines on Lending to Priority Sector – Weaker Sections

Please refer to our circular RPCD.No.Plan.BC.10856/04.09.01/2006-07 dated May 18, 2007 on the above subject, advising the addition of clause (j) under paragraph 8 of Section I of the circular RPCD.No.Plan. BC. 84/04.09.01/2006-07 dated April 30, 2007 on revised guidelines on lending to priority sector.

2. In partial modification of the aforesaid circular dated May 18, 2007, we advise that in the list of States where one of the minority communities is in majority, the State of Sikkim may be substituted by the State of Meghalaya.

3. Please acknowledge receipt.

Yours faithfully,

(C. S. Murthy)

Chief General Manager-in-Charge